

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT – II**

**Item No. 202**  
**(IB)-669(ND)2019**

**IN THE MATTER OF:**

**M/s. Volkswagen Finance Pvt. Ltd.**

**.....Applicant**

**Versus**

**M/s. Aarvanss Infrastructure Pvt. Ltd.**

**..... Respondent/CD**

**SECTION**

**U/s 7 of IBC**

**Order Delivered on 19.03.2020**

**CORAM:**

**SHRI. CH. MOHD. SHARIEF TARIQ**  
**HON'BLE MEMBER (J)**

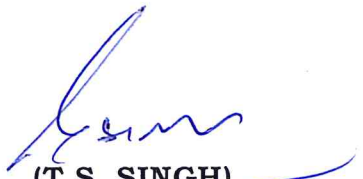
**SHRI L.N. GUPTA**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant/OC : -**  
**For the Respondent/CD : -**

**ORDER**

Renotify this case on 4<sup>th</sup> May, 2020.

  
**(T.S. SINGH)**  
**COURT OFFICER**  
**COURT - II**